


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 47/16	TP 47/17	For compliance of Directions given by Tribunal	433	Payal Sagar Talwar Vs Raj Hamsa Ultra Lights Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	GIRIDHAR.H. KAR 829/2000,	Petitioner	 10/11/2017

ORDER

Counsel for Petitioner is present. He has filed one memo alongwith annexure.
Registry is directed to verify and put up a note for further proceedings in the
matter. List it on 01/12/2017.


Member (T)


Member (J)